

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties in person that the request for circulating fresh or pending matters on the immediate next court working day will not be accepted unless such a request is received by the registry by 3 p.m. or unless for extra-ordinary urgency the concerned Hon'ble Court grants the registry permission ^{for} urgent circulation on the very next working day and such an intimation is received by the Registry by 5 p.m.

Panaji, Goa

Date : 11/04/2014

sd/-

(S.C. Chandak)

I/C. Registrar (Judicial)
High Court of Bombay at Goa